

DIVISION BENCH
COURT - I

P-112

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1149(KB)2020
IA(I.B.C)/641(KB)2024, IA(I.B.C)/920(KB)2023,
IA(I.B.C)/294(KB)2024, IVN.P (IBC)/36(KB)2023,
IA(I.B.C)/1674(KB)2022, IA(I.B.C)/863(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	ROSEDALE GARDEN APARTMENT OWNERS ASSOCIATION VS ROSEDALE DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Ms. Madhuj Barman, Adv.] For the Applicant in IA(IBC)294/2024

Ms. Amrita Pandey, Adv.] For the Applicant in IA(IBC)920/2023
Ms. Senha Sivastva, Adv.]

Mr. Rishav Banerjee, Adv.] For the Resolution Professional
Ms. Suranjana Chatterjee, Adv.]
Mrs. Madhusmita Senapati, Adv.]

Mr. Tanoy Chakraborty, Adv.] For SRA
Mr. Kallol Saha, Adv.]
Mr. Akash Ghosh, Adv.]
Ms. Monika Roy, Adv.]
Ms. Nabonita Chakraborty, Adv.]

Mr. Shaunak Mitra, Adv.] For the COC
Mr. Patita Paban Bishwal, Adv.]

Mr. Rohit Das, Adv.] For the Respondent Nos, 86, 87 & 88
Ms. Kishwar Rahman, Adv.] in IA(IBC)1674/2022

Mr. Rishav Mazumder, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/920(KB)2023**
 - i. Heard. **Reserved for Orders.**
3. Post this matter along with connected IAs on **12.07.2024.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)